

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF MULTISAPPHIRE TRADING LLP

RELEVANT PARTICULARS	
1.	Name of corporate debtor Multisapphire Trading LLP
2.	Date of incorporation of corporate debtor 06.07.2023
3.	Authority under which corporate debtor is incorporated / registered Registrar of Companies, Gujarat (Ministry of Corporate Affairs)
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor LLPIN: ACB-8874
5.	Address of the registered office and principal office (if any) of corporate debtor "Jiya", 1st Floor, 2 - Kashivishwanth Plot, Near Harihar Chowk, Rajkot, Gujarat – 360001
6.	Insolvency commencement date in respect of corporate debtor 27.04.2026 (Order received by the IRP on 27-04-2026)
7.	Estimated date of closure of insolvency resolution process 24.10.2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional Mr. Varun Anil Chopra Reg. No.: IBBI/IPA-001/IP-P-02950/2025-2026/14525
9.	Address and e-mail of the interim resolution professional, as registered with the Board C-1002, Ashirvad Avenue VIP Road, Opp Shyam Baba Mandir, Althan, Surat, Gujarat ,395007 E-mail ID: ipvarunchopra@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional 505, 21 st Century Business Centre, Near World Trade Centre, Ring Road, Surat-395002 E-mail ID: cirp.multisapphire@gmail.com
11.	Last date for submission of claims 11.05.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) NA
14.	Relevant Forms and Details of authorized representatives are available at: Web link: https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of the Corporate Insolvency Resolution Process of Multisapphire Trading LLP on 27th April 2026.

The creditors of **Multisapphire Trading LLP** are hereby called upon to submit their claims with proof **on or before 11.05.2026** to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 29/04/2026
Place: Surat



A handwritten signature in blue ink, appearing to read "Varun", written over a circular stamp.

IP Varun Anil Chopra
Interim Resolution Professional of
Multisapphire Trading LLP
Reg. No. IBBI/IPA-001/IP-P-02950/2025-2026/14525
AFA Valid upto: 30-06-2026